NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST (II) DATED **26.09.2025** (FRIDAY) CHENNAI BENCH **(HYBRID MODE)**

02.00 PM

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In the Court of Hon'ble Mr. Justice Justice N Seshasayee, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 481/2025 For Stay IA No. 1364/2025	UCO Bank Ltd & Anr Vs Adv. (CA) V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 3 Ors.	Ms. Aishwarya S Nathan	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in